

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/499/ (IB)/2017
NAME OF THE PETITIONER(S) : FOSECO INDIA LTD
NAME OF THE RESPONDENT(S) : EVERON CASTINGS PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Rahul Chintan

Petitioner

Rahul

ORDER

Counsel for the Operational Creditor present and submitted an application for execution of the order dated 27.07.2017 in CP/499/IB/2017. As seen from the previous order, the Operational Creditor was directed to send a private notice to the Corporate Debtor, the notice had been sent and the same has been delivered. The affidavit along with the copy of the notice sent and track delivery report placed on record. The **Registry** is directed to issue notice to the Corporate Debtor. Put up on **06.11.2017 at 10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)